

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1307/2022 in CP (IB) No.296/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Babandh Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>ICICI Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Babandh Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1307/2022**

Mr. Amir Bavani Counsel for the Liquidator/Respondent present. At request of the Counsel for the Petitioner for getting the instructions with regard to the Petition becoming infructuous, post on 14.06.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**

**SL.No.16**